

**DELHI LEGISLATIVE ASSEMBLY**  
**REVISED LIST OF BUSINESS**

**Wednesday, 1<sup>st</sup> December, 2010/10 Margashirsha, 1932 (Saka)**  
**2.00 PM**

1. **Question Hour:** Starred Questions as shown in the separate list to be asked and answered.

2. **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:

- |                               |                            |
|-------------------------------|----------------------------|
| 1. Shri Mukesh Sharma         | 6. Shri Mala Ram Gangwal   |
| 2. Shri A Dayanand Chandela A | 7. Ch. Prem Singh          |
| 3. Ch. Surender Kumar         | 8. Shri Mohan Singh Bisht  |
| 4. Shri Sunil Kumar Vaidya    | 9. Shri Veer Singh Dhangra |
| 5. Shri Sahab Singh Chauhan   | 10. Shri Anil Jha          |

3. **Papers to be laid on the Table:**

**1. Smt. Sheila Dikshit, Chief Minister to lay the copies of**

- (i) 8<sup>th</sup> Annual Report of the Public Grievance Commission pertaining to the period 2005-06 along with Explanatory Memorandum.
- (ii) 9<sup>th</sup> Annual Report of the Public Grievance Commission pertaining to the period 2005-06 along with Explanatory Memorandum.
- (iii) Annual Report of Delhi Electricity Regulatory Commission for the year 2008-09.
- (iv) Annual Accounts of Delhi Electricity Regulatory Commission for the year 2008-09.

**2. Shri Arvinder Singh Lovely, Minister of Transport to lay the copies of following notifications:**

- (i) No. F.PCO(STA)/DTC Cell/06/07/360 dated 21-07-2010 regarding reciprocal agreement with the neighboring states.
- (ii) No. F.74/DTC/STA/2005/304 dated 11-08-2010 regarding appointment of Estate Officer from DTC.
- (iii) No. F.21 (74)/Secy/STA/2001/486 dated 11-08-2010 regarding appointment of Estate Officer from DTC.
- (iv) No. F.PS/SECY(STA)/2009 Part-I/UMTC/489, dated 08-09-2010 regarding fares for Airport Link Routes Bus Services.
- (v) No. F.170/PCO/STA/2010/488 dated 08-09-2010 regarding fares for Hop on Hop off Buses.
- (vi) No. F.19(72)/Tpt./Sectt./10/3887 dated 20-09-2010 regarding restriction on the movement of Motor Vehicles in the WG Lanes.
- (vii) No. F.239488)/Tpt/Ops/2010/3894 dated 21-09-2010 regarding fares of Radio Taxis.
- (viii) No. F.19(76)/Tpt./Sectt./10/3979 dated 27-09-2010 regarding restriction on the movement of Goods Vehicles during the CWG.
- (ix) No. F. 19(70)/Tpt./Sectt./08/4150 dated 05-10-2010 regarding delegation of powers to Delhi Traffic Police Under section 115 of the MV Act, 1988.
- (x) No. F.21/Secy/STA/2010/960/997 dated 27-10-2010 regarding restrictions on the movement of Blue Line Buses in Delhi.

**3. Shri Arvinder Singh Lovely, Minister of Transport** to lay the copies of Annual Accounts of Delhi Transport Corporation for the year 2008-09.

4. **Consideration and Passing of Bills:**

**1. Smt. Sheila Dikshit, Chief Minister to move that "The Delhi Prevention of Touting and Malpractices Against Tourists Bill, 2010"**

**(Bill NO. 10 of 2010)”** introduced on 29<sup>th</sup> November, 2010 be taken into consideration.

Also to move that the Bill be passed.

**2. Dr. A.K.Walia, Minister of Finance** to move that "**The Delhi Value Added Tax (Amendment) Bill, 2010” (Bill No. 09 of 2010)”** introduced on 29<sup>th</sup> November, 2010 be taken into consideration.

Also to move that the Bill be passed.

5. **Short Duration Discussion:**

Shri Kulwant Rana

Shri Shyam Lal Garg

Shri Subhash Sachdeva

Discussion on total failure of Government in controlling food adulteration and large scale consumption of adulterated food articles. Especially, on the occasion of Deepawali many cases of food adulteration have come to light but Delhi Government has failed in taking appropriate action and it has not acted the way it should have.

**Delhi**

**1<sup>st</sup> December, 2010**

**P.N.Mishra**

**Secretary**